

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 262/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE PARTIES: M/s. Dollex Industries Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Kunal Mehta	Advocate i/b Crawford Bayly & Co.	
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Order

TCSP 262/230-232/ NCLT/MB/MAH/2017

At the request of the Petitioner counsel, Chartered Accountant viz. M/s. Dalal & Kala Associates is hereby appointed to assist the Official Liquidator, Bombay in filing his report in three weeks hereof.

List this matter on 26th April, 2017.

Sd/ -

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/

V. NALLASENAPATHY
Member (Technical)